

**NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH  
COURT – IV**

7. C.A.(CAA)/116(MB)2022

CORAM:

SHRI RAJESH SHARMA  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **06.05.2022**

Name of the Party:           ACG Pharma Technologies Private Limited

Section 230-232, 234 of Companies Act, 2013

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**ORDER**

**The Court is convened through Video Conference.**

None present.

List this matter on **18.07.2022**.

Sd/-  
**KISHORE VEMULAPALLI**  
**Member (Judicial)**

/skd/

Sd/-  
**RAJESH SHARMA**  
**Member (Technical)**